

आयकर अपीलीय अधिकरण “बी” न्यायपीठ चेन्नई में।  
IN THE INCOME TAX APPELLATE TRIBUNAL  
“B” BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं  
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।  
BEFORE HON'BLE SHRI MAHAVIR SINGH, VP AND  
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं. ITA No.1579/Chny/2023  
(निर्धारण वर्ष / Assessment Year: 2012-13)

M/s. GMV Projects and Systems S8/S17, SIPCOT Industrial Park, Vengadu Village, Pillaipakkam Post, Sriperumbudur Taluk, Kancheepuram Dist.-602 105	बनाम/ Vs.	ACIT Non-Corporate Circle-15(1) Chennai.
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. <b>AAGFG-1503-J</b>		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

**Corrigendum**

The assessee, vide its letter dated 26-03-2024, seek correction of PAN in cause title of Tribunal order dated 13-03-2024 passed in captioned appeal. Accordingly, the correct PAN of the assessee may be read as **AAGFG-1503-J** instead of **AAGFC-1503-J**, wherever it occurs in the order.

Sd/-  
(MAHAVIR SINGH)  
उपाध्यक्ष / VICE PRESIDENT

Sd/-  
(MANOJ KUMAR AGGARWAL)  
लेखा सदस्य / ACCOUNTANT MEMBER

चेन्नई Chennai; दिनांक Dated : 03-04-2024  
DS

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF